

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O. A. No.60/841/2016  
M.A. No.60/9/2018  
M.A. No.60/1500/2016  
M.A. No.60/1513/2017**

**Date of decision: 08.01.2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

Sandeep Singh, age 39 years, S/o Sh. Amar Singh, Junior Engineer (Bio Mechanical) O/o Superintending Hospital Engineer, Department of Hospital Engineering and Planning, PGIMER, Sector-12, Chandigarh, R/o House No.730, Phase-IV, Mohali (Punjab) Group 'C'.

**... APPLICANT  
VERSUS**

1. Post Graduate Medical Institute of Education and Research, Sector-12, Chandigarh through its Director.
2. Superintendent Hospital Engineer, PGIMER, Sector-12, Chandigarh.
3. Administrative Officer (Engineering) PGIMER, Sector-12, Chandigarh.
4. Ram Pyara Sharma, Junior Engineer (Bio Medical), (redesignated) from Senior Technician (Bio Medical) O/o Superintending Hospital Engineering and Planning, PGIMER, Sector-12, Chandigarh.

**... RESPONDENTS**

**PRESENT:** Sh. Barjesh Mittal, counsel for the applicant.  
None for respondents No.1 to 3.  
Sh. R.K. Sharma, counsel for respondent No.4.

**ORDER (Oral)**

...

**SANJEEV KAUSHIK, MEMBER (J):-**

1. M.A. No.60/9/2018 has been filed by the applicant for placing on record Annexure A-30 which is minutes of meeting held on 22.09.2017. The same is allowed. Documents are taken on record.

2. Sh. Barjesh Mittal submitted that in view of the minutes of meeting held on 22.09.2017, applicant may be permitted to withdraw this O.A. at this stage, with liberty to agitate this matter if decision goes against him.
3. Ordered accordingly. MAs also stand disposed of.

**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

Date: 08.01.2018.  
Place: Chandigarh.

‘KR’

